## GOVERNMENT OF INDIA SCIENCE AND TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:2244
ANSWERED ON:10.03.2010
DEVELOPMENT OF SCIENCE TECHNOLOGY
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## Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) the number of research and development projects of State Governments under various schemes of the Ministry approved and funded by the Union Government during the last three years and the current year, State-wise, including Jammu and Kashmir, Andhra Pradesh, Gujarat and Karnataka;
- (b) the funds allocated and released for the same during the last three years and the current year, State-wise;
- (c) whether the Union Government has received fresh proposals from various State Governments for promotion of research and development in science and technology in their States;
- (d) if so, the details thereof, State-wise; and
- (e) the action taken by the Union Government thereon?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF EARTH SCIENCES; MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (PRITHVIRAJ CHAVAN)

- (a) & (b): The Ministry of Science and Technology in the Union Government does not receive research and development projects directly from the State Governments. The Union Government under its various schemes of the Ministry supports Research and Development projects received from individual scientists of various research entities (both central and state) situated in the country. According to the available official statistics with the Department of Science & Technology, the details on the number of Research and Development projects funded based on competitive evaluation during the last three years i.e. 2005-06, 2006-07 and 2007-08 statewise including Jammu & Kashmir, Andhra Pradesh, Gujarat and Karnataka are provided in the attached statement.
- (c) No Madam.
- (d) & (e): Does not arise.